

PATNA HIGH COURT

Standing Order No. 02 of 2023

Having considered Additional Agenda Item No.2 moved by the Hon'ble the Chief Justice in the meeting of the Hon'ble Full Court held on 22.06.2023 that in many writ petitions the decisions of the Committees are produced with the name of the Hon'ble Judges also; being the photocopy of the extract of the minutes recorded. It has been suggested that the decisions of the Hon'ble Full Court and the Hon'ble Committees be communicated to the concerned persons or to the Registry and the District Judiciary by way of Office Memorandum.

The Hon'ble Full Court in its above meeting has been pleased to decide to accept the recommendation and has been pleased to resolve to direct the Registry not to issue photocopy of extracts of minutes of the Hon'ble Committees hereafter. The decisions taken by the Hon'ble Full Court and the Hon'ble Committees appointed by the Hon'ble Chief Justice and the statutory Committees be issued as an Office Memorandum. In so far as the minutes recorded before 22.06.2023, the decision alone shall be communicated with the date by the authorized Officer of the Registry.

AD(Rules)

Patna, the 12th July, 2023

File No.XLIXE-01-2023

By order of the Court,


Registrar General

Memo No. 43603-43712 /A.D. (Rules), Dated, the 12th July, 2023

The J.R. -cum- P.P.S. to the Hon'ble the Chief Justice: The P.A. to the Registrar General: P.A. to the Registrar (Vigilance): P.A. to the Registrar (Administration): P.A. to the Registrar (Establishment): P.A. to the Registrar (Appointment): P.A. to the Registrar (I.T. -cum- C.P.C.): P.A. to the Joint Registrar (Establishment): P.A. to the Registrar (List & Computer): P.A. to the Joint Registrar (Judicial): O.S.D./O.S.D. (Computerization): Joint Registrar I/c, Establishment Department: Joint Registrar I/c, P.A. Section: Joint Registrar I/c, Copying Department: Joint Registrar I/c, Criminal Department: Deputy Registrar/Assistant Registrar I/c, Accounts (General) Department: Deputy Registrar/Assistant Registrar I/c, Training & Skill Development: Deputy Registrar/Assistant Registrar I/c, Criminal Revision Section: Deputy Registrar/Assistant Registrar I/c, Criminal (Disposal) Section: Deputy Registrar/Assistant Registrar I/c, Judicial Dispatch Section: Deputy Registrar/Assistant Registrar I/c, Writ (Pre) Section: Deputy Registrar/Assistant Registrar I/c, M.A. & Tax Section: Deputy Registrar/Assistant Registrar I/c, List Section: Deputy Registrar/Assistant Registrar I/c, Writ (Disposal) Section: Deputy Registrar/Assistant Registrar I/c, Centralized Letter Receiving Centre: Deputy Registrar/Assistant Registrar I/c, A.D. (Misc) Section: Deputy Registrar/Assistant Registrar I/c, Criminal Filing Section: Deputy Registrar/Assistant Registrar I/c, C.R., L.P.A. & Civil Review (Disposal) Section: Deputy Registrar/Assistant Registrar I/c, Criminal Stamp Reporting Section: Deputy Registrar/Assistant Registrar I/c, Protocol Section: Deputy Registrar/Assistant Registrar I/c, A.D. (Establishment): Deputy Registrar/Assistant Registrar I/c, Lawazima Board: Deputy Registrar/Assistant Registrar I/c, Criminal Miscellaneous Section: Deputy Registrar/Assistant Registrar I/c, First Appeal Section: Deputy Registrar/Assistant Registrar I/c, A.D. (General): Deputy Registrar/Assistant Registrar I/c, Court Officer's Office: Deputy Registrar/Assistant Registrar I/c, Criminal Disposal Section: Deputy Registrar/Assistant Registrar I/c, Criminal (Misc.) Section: Deputy Registrar/Assistant Registrar I/c, Purchase Cell: Deputy Registrar/Assistant Registrar I/c, Supreme Court Department: Deputy Registrar/Assistant Registrar I/c, A.D. (General): Deputy Registrar/Assistant Registrar I/c, Record Room (Civil & Criminal): Deputy Registrar/Assistant Registrar I/c, Original & Election Department: Deputy Registrar/Assistant Registrar -cum- Oath Commissioner: I/c P.A. Section: S.O. I/c, Accounts (Establishment): S.O. I/c, Accounts (General): S.O. I/c, Administrative (Appointment): S.O. I/c, Administrative (Misc.): S.O. I/c A.O.R. Cell: S.O. I/c, Administrative (Statistical): S.O. I/c, C.O. Office: S.O. I/c, C.R. & L.P.A. (Disposal) Section: S.O. I/c, Centralised Filing Section: S.O. I/c, Civil Revision (Pending) Section: S.O. I/c, Civil Stamp Reporting Section: S.O. I/c, Computer Cell + Reception -cum- Information Centre: S.O. I/c Conference Cell: S.O. I/c, Copying (Criminal) Dept.: S.O. I/c, Copying (General) Dept: S.O. I/c, Copying (Writ) Dept: S.O. I/c, Court Master Section: S.O. I/c, Criminal (Disposal) Section: S.O. I/c, Criminal (Miscellaneous) Section: S.O. I/c, Criminal Appeal Section: S.O. I/c, Criminal Revision Section: S.O. I/c, Criminal Stamp Reporting Section: S.O. I/c, Decree Department: S.O. I/c Digitization Cell: S.O. I/c, Fax Section: S.O. I/c, Filing Section: S.O. I/c, First Appeal Section: S.O. I/c, Issue Section: S.O. I/c, Juvenile Justice Secretariat: S.O. I/c, J.O.S.R.R. (Judicial Officer Service Record Room): S.O. I/c, Judges Library: S.O. I/c, Lawazima Section: S.O. I/c, Legal Aid Committee: S.O. I/c, Legal Cell: S.O. I/c, List Section: S.O. I/c, LPA & Civil Review (Pending) Section: S.O. I/c, M.A. & Tax Section: S.O. I/c, M.J.C. (Disposal) Section: S.O. I/c, M.J.C. (Pending) Section: S.O. I/c, Mediation Centre: S.O. I/c, Monitoring Cell - I: S.O. I/c, Monitoring Cell- II: S.O. I/c, Original & Election Dept.: S.O. I/c, P.B.X./ U.B.I.X. Operator: S.O. I/c, Pass Distributor: S.O. I/c, Protocol Section: S.O. I/c, Purchase Cell: S.O. I/c, Right to Information Cell: S.O. I/c, Receiving Section -cum-Centralised Letter Receiving Centre: S.O. I/c, Record Room (Criminal): S.O. I/c, Record Room (Judicial): S.O. I/c, Recruitment and Appointment Section: S.O. I/c, Registrar's Inspection: S.O. I/c, Second Appeal Section: S.O. I/c, Selection and Appointment Cell: S.O. I/c, Stationery Dept.: S.O. I/c, Supreme Court Dept.: S.O. I/c, Translation Dept.: S.O. I/c, V.D.(Despatch): S.O. I/c, Vigilance Cell: S.O. I/c, Writ (Disposal) Section: S.O. I/c, Writ (Post) Section: S.O. I/c, Writ (Pre) Section: S.O. I/c, Defective Section (Civil): S.O. I/c, Senior Programmer(-) *for needful and necessary action.*

(-) for uploading it on the Hon'ble Court's website


Registrar General